

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 222/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2018

NAME OF THE COMPANY: M/s Berger Paints India Ltd V/s M/s Fedders Lloyed Corporation Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP No. (IB) 222/ALD/2018

Sri Ronak Chaturvedi, advocate for the Corporate Debtor, is present. No one responds from the Operational Creditor. Learned counsel for the corporate debtor informs that talks of settlement is going on. He is directed to file counter affidavit or settlement agreement within 10 days.

List the matter on 28th August 2018, for further consideration.

Dated: 07.08.2018

**SAROJ RAJWARE,
MEMBER (T)**

*Typed by:
Md. Zaid
(Stenographer)*